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Dr. Katju: My hon. friend is, if I may say so, in the words of Sher-Holmes, drawing inferences from certain facts. The first is that it is a Pakistani flag. The question is that it is genuine Pakistani people who are doing this mischief. The other inference which has been sought to be raised is that it is some other people who want to disturb the communal harmony Hyderabad, who are putting up this show so that there might be tension. There are so many inferences which may be drawn. As to which particular inference is the right inference, that is a matter of investigation. Investigation is going on.

#### .. Several Hon. Members rose-

Mr. Speaker: I think we better go to the next question.

### DIVISION OF ASSETS

- \*613. Shri Raghuramaiah: Will the Minister of Home Affairs be pleased to state:
- (a) whether any reference has been received from the Andhra Government under Section 51 of the Andhra State Act, 1953 urging re-allocation of any property or benefit, apportioned under the Andhra State Act, as between the States of Andhra, Madras and Mysore; and
- (b) if so, the action that has been taken thereon?

The Deputy Minister of Home Affairs (Shri Datar): (a) No.

(b) Does not arise.

Shri Raghuramaiah: May I know whether any reference of that nature has been received either from Madras or Mysore?

Shri Datar: We have received a reference under section 51 of the Andhra State Act from the Government of Madras regarding the division of shares, rights and liabilities of the Madras Government in the Madras Industrial Investment Corporation Ltd.

Shri Raghuramaiah: May I know the nature of the reference received, and how long it will take to adjudicate on that?

Shri Datar: The nature of the reference was for the purpose of fixing up the shares, rights and liabilities. That matter was referred to the Andhra Government and their latest letter is that they want some more time for consideration.

#### INSTITUTE OF MANAGEMENT

- \*614. Shri Anirudha Sinha: Will the Minister of Education be pleased to refer to the reply to starred question No. 1492 asked on the 1st April, 1954 and state:
- (a) whether the Planning Committee set up for the purpose of preparing details for the establishment of Administrative Staff College and Institute of Management has submitted its report; and
- (b) if so, the action taken by Government thereon?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). The Committee has not yet submitted its report and is still engaged in the work.

**Pandit D. N. Tiwary:** How long will it take for the Committee to finish this work?

Dr. M. M. Das: The Sub-Committee that has been formed for the National Institute of Management has finalised its plans and is due to submit its report in October next and the Sub-Committee that has been formed for the Administrative Staff College will also finalise its report in October or November.

## केन्द्रीय समाज कल्याण बोर्ड

- \*६१५. भी भी० एस० भीवरी: क्या सिक्ता मंत्री यह बताने की इपा करेंगे कि:
- (क) केन्द्रीय समाज कल्याण बोर्ड ने १९५३-५४ में उत्तर प्रदेश के शिलु कल्यान केन्द्रों को कितनी राज्यि दी है; और

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# (स) इन केन्द्रों के नाम क्या हैं?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) The Central Social Welfare Board has sanctioned Rs. 18,000/- to 6 (six) Child Welfare Organisations in U. P.

(b) A statement is attached. [See Appendix IV, annexure No. 24]

श्री जी० एस० चाँधरी: क्या में जान सकता इंकि इन इंस्टीट्य्शन्स को गांट इने के पहले किन किन विशेष बातों का ध्यान रसा जाता है ?

Dr. M. M. Das: The functions of the Welfare Board are to improve the welfare of children, welfare of women, welfare of juvenile delinquents and physically disabled persons. These are the things which are taken into consideration before sanctioning any grants.

Shrimati Renu Chakravartty: May I know in what manner the Social Welfare Board was set up? Was it on the basis of nomination or was it on the basis of inviting names from the various women's organisations which work in the country?

Dr. M. M. Das: The Social Welfare Board is an autonomous organisation....

Mr. Speaker: How was the Board created, by nomination by the Government themselves or by.....

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): By nomination.

Shri Velayudhan: May I know whether many of the grants given to the institutions by the Social Welfare Board are actually given to those institutions which are beneficial to the middle-classes and upper middle classes?

Dr. M. M. Das: I cannot say whether they benefit a particular section of the community. But, I can say in general that they benefit the children, women, juvenile delinquents and physically disabled persons.

Shri Kelappan: May I know how many welfare centres applied for these grants?

Dr. M. M. Das: May I know whether he refers to this particular question about child welfare in U. P.?

Shri Kelappan: Yes.

Mr. Speaker: The question is with reference to the U.P.

Shri Kelappan: Six were granted. How many applied?

**Dr. M. M. Das:** There were seven applications in all. A Girls' school was not given any grant. That school has been given Rs. 3,000 as a grant in the current year.

# दिवालिए घोषित किए गए बेंक

\*६२०. सेठ गोबिन्द दास: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि जनवरी से जून १९५४ तक कितने बैंक दिवालिए घोषित किए गए?

The Deputy Minister of Finance (Shri A. C. Guha): It is presumed that the information required is in respect of banks which have gone into liquidation. According to the information available with Government 5 banks were ordered to be wound up and 2 banks went into voluntary liquidation during the period January to June 1954.

सेठ गांविन्य दास: यह जो पांच वें की को वन्द करने का निश्चय हुआ और जो दो वें क दिवालिये हो गए उसका क्या कारण था?

Shri A. C. Guha: Of the five banks which have been wound up, four were wound up on the application of the creditors of those banks. Some of the creditors applied to the High Court and those banks were ordered to be wound up. One bank is to be converted into an apex co-operative bank. Before that, it has to be formally sent into liquidation. Then, it was reconverted into an apex bank. As to